[Dr. Karan Singe]

संख्या एस. ओ. नं. 2445 (ग्रंग्रेजी संस्करण) ग्रीर एस. ग्री. 2446 (हिन्दी संस्करण) में प्रकाशित हुआ था। Placed in Library. See No. LT-9349/67]

Annual Report of the Central Road Transport Corporation Limited and Notifications under Seamen's Provident Fund Act.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHURAMAIAH): I beg to lay on the Table:

(1) A copy of the Annual Report of the Central Road Transport Corporation Limited, Calcutta, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See LT-1349/69.]

- A copy each of the following Notifications under section 24 of the Seamen's Provident Fund Act. 1966 :---
 - (i) The Seamen's Provident Fund (Amendment) Scheme, 1968, published in Notification No. G. S. R. 1066 in Gazatte of India dated the 8th June, 1968.
 - (ii) The Seamen's Provident Fund (Second Amendment) Scheme 1969, published in Notification No. G. S. R. 1044 in Gazette of India dated the 3rd May, 1969.
- (3) A statement showing reasons for delay in laying the notification mentioned at (2) (i) above. [Placed in Library. See No. LT-1351/67].
- (4) Following Statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha shown against each :---
- Supplementary Statements Nos. (i) II, III and IV
- Supplementary Statement No. V (ii)
- (lii) Supplementary Statement No. XII
- Supplementary Statement No. (iv) XVIII
- Supplementary Statement No. XIII (v)
- (vi) Supplementary Statement No. XX
- Supplementary Statement No. XVII

[Placed in Library. See No. LT- 1352/69].

Seventh Session, 1969 (Fourth Lok Sabha)

Sixth Session, 1968 (Fourth Lok Sabha)

Fifth Session, 1968 (Fourth Lok Sabha)

Fourth Session, 1668 (Fourth Lok Sabha)

Third Session, 1967 (Fourth Lok Sabha)

Second Session, 1967 (Fourth Lok Sabha)

Fifteenth Session, 1966 (Third Lok Sabha)

Statement on drought conditions

THE MINISTER OF STATE IN THE MINISTRY OF FODD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table a statement (Hindi and English versions) regarding drought conditions prevailing in parts of the country. [Place in Library. See No. LT-1353/69].